

(d) industrial applications such as manufacture of wood/plastic products. In the field of medicine, it is planned to establish a number of Radiation Medicine Centres and small Isotope Laboratories in different parts of the country for extending the benefits of nuclear medicine to as wide a cross-section of the population as possible.

Expenses on Bhabha Atomic Research Centre

2910. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) the actual expenses on the Bhabha Atomic Research Centre ; and

(b) what are the provisions as regards allocation of seats in the said Centre to the States of India ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) The actual expenses on the running of the Bhabha Atomic Research Centre for the year 1970-71 amounted to Rs. 11.83 crores.

(b) The Bhabha Atomic Research Centre is the national centre for research and development in the field of atomic energy. Recruitment to the various posts in the Centre is made on an all-India basis. The question of allocation of seats does not, therefore, arise.

Rules Governing Recruitment of Munsiffs and Seniority of Mysore Government Employees

2912. SHRI TEJA SINGH SWATANTRA : Will the PRIME MINISTER be pleased to state :

(a) whether there are any rules governing the recruitment of Munsiffs and the seniority of Government servants in Mysore; and

(b) if so, whether the copies of these rules would be laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and

(b). The requisite information has been called for from the Government of Mysore and will be placed on the Table of the House as early as possible.

Suspension of Employees in Mysore

2913. SHRI TEJA SINGH SWATANTRA : Will the PRIME MINISTER be pleased to state :

(a) the number of Government employees in the Mysore State placed under suspension in 1965 for violation of Rule (5) of the Conduct Rules at Mysore State Employees ;

(b) whether the said Rule (5) was challenged in the Mysore High Court and later Government appealed in the Supreme Court ;

(c) what were the main points of judgments of the two courts ; and

(d) the steps taken by Government in the light of those judgments ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONEL (SHRI RAM NIWAS MIRDHA) : (a) to (d). The information is being collected from the Government of Mysore and will be placed on the Table of the House when received

Reconstitution of Programme Advisory Committees of A.I.R.

2914. SHRI MUHAMMAD SHERIFF: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have decided to reconstitute the Programme Advisory Committees attached to All India Radio Stations in the country ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) To make them more representative of the various interests to be reflected in the programmes broadcast from All India Radio.